

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 45 of 2013 & IA 70 of 2013**

**Dated : 17<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Uttarakhand Power Corporation Ltd. ... Appellant(s)**

**Versus**

**M/s. R.V. Akash Ganga Infrastructure Ltd. ... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Manoj K Sharma

Counsel for the Respondent(s) : Mr. Shwetank Sailakwal for R-1

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on  
**26.09.2013.**

**COURT MASTER**